

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 106 of 2014

Dated : 3rd September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Powergrid Corporation of India Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Counsel for the Respondent(s): Mr. Rajiv Srivastava for R.10
Mr. R.B. Sharma for R.13
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.3 to 5**

ORDER

Reply has been filed by the learned counsel for the Respondent No.10.

No reply has been filed by the other Respondents.

Post the matter for hearing on **26.09.2014**.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**